

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 69/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 04/2010		
NAME OF THE COMPANY	Marudar Power Private Limited		
NAME OF THE PETITIONER(S)	Manoj Kumar Kanunga		
NAME OF THE RESPONDENT(S)	Marudar Power Private Limited (Presently Known as VS Lignite Power Pvt Ltd) &(18) Others		
UNDER SECTION	397/398 -		

Counsel for Petitioner(s):

on E-mail &	
1	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R-SANKARNARAGANAN	St. Advade		
GEIRIDHAR	Advorde	. giridw 6400@gula 8106447938	u J

ORDER

Heard Mr.R.Sankarnarayanan Learned Senior Counsel and Mr.G.Giridhar Learned Counsel for the Respondent.

Since the matter is pending before the Hon'ble Supreme Court.

Post the case on 19.03.2018.

Member (T)

Member (J)